

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 85 of 1995

Tuesday, this the 17th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M Renganathan,
S/o Mariappan,
Gangman (Second Gang, Tiruppattur),
Under the Permanent Way Inspector,
Southern Railway, Tiruppattur,
Residing at Elloppalli Village,
Tiruppattur. Applicant

By Advocate Mr. TC Govindaswamy

Vs.

1. The General Manager,
Southern Railway,
Park Town PO, Madras-3.
2. The Chief Engineer,
Southern Railway,
Headquarters Office,
Park Town PO, Madras-3.
3. The Chief Personnel Officer,
Southern Railway,
Headquarter's Office,
Park Town PO, Madras-3.
4. The Senior Divisional Engineer
(Coordination), Southern Railway,
Palghat Division, Palghat.
5. Assistant Engineer (North),
Office of the Assistant Engineer,
Southern Railway, Salem Junction, Salem.
6. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
7. The Permanent Way Inspector,
Southern Railway,
Tiruppattur Railway Station and Post,
North Arcot District, Tamil Nadu. Respondents

By Advocate Mr. Thomas Mathew Nellimootttil

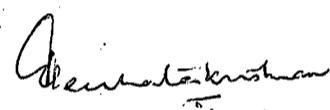
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Both sides submit that a similar application, OA 1785/94 was disposed of by this Tribunal during the X'mas vacation, with a direction to consider the representations made by applicants therein, and ordering status quo to be maintained till then. We declare that the order in OA 1785/94 will govern this application, provided applicant has made a representation.

2. With these directions we dispose of the application. No costs.

Dated the 17th January, 1995


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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